

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates, litigants and parties appearing in person that on **24th February, 2021:**

I

The Hon'ble Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Smt. Justice Bharati H. Dangre** will take up the following matters first in the Court by Physical Hearing and thereafter will take up the matters listed on the causelist (Admission Board) through Video Conference.

1. Writ Petition No. 85/2021
2. Writ Petition No. 86/2021
3. Writ Petition No. 87/2021
4. Writ Petition No. 88/2021
5. Writ Petition No. 90/2021
6. Writ Petition No. 91/2021
7. Writ Petition No. 92/2021
8. Writ Petition No. 515/2021 (Filing No.)
9. Writ Petition No. 524/2021 (Filing No.)
10. Writ Petition No. 525/2021 (Filing No.)

By Order

Sd/-

(Kiran A. Bagi)
Registrar (Judicial)

High Court of Bombay at Goa,
Panaji, Goa

Date : 23.02.2021